

Annexure – 6

Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of Liquidation Process	06/03/2023 (Order passed by Hon'ble Adjudicating Authority, Chennai Division Bench I in IA No. IA(IBC)/176(CHE) 2023 in CP (IB)/233(CHE)2021, Order received on 09/03/2023)
List of creditors as on	Date of approval / order of Hon,ble NCLT, Chennai Bench.

List of Operational creditors (Employees)

(Amount in Rs)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

